

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

124 (ND)/14

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2018.**

**NAME OF THE COMPANY: Sh. Jasmohan Singh & Ors V/s. M/s. Walco
Engineering Ltd.**

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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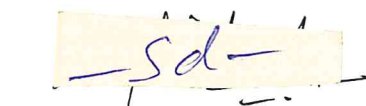
For the Petitioner (s) : Mr. Sourabh Gupta and Mr. Puneet Yadav, Advocates

For the Respondent (s) : None

Order

Be listed before the Regular Bench on 11th December, 2018.


(Deepa Krishan)
Member(T)


(Dr. Deepti Mukesh)
Member(J)

(Sapna)